

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 311**  
IA-5126/2023  
In  
IB-741(ND)/2021

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt. Ltd

.....**APPLICANT/PETITIONER**

**Vs.**

M/s. Radiant Castings Pvt. Ltd.

.....**RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 10.10.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Kumar Chitranshu, Advocate.

For the RP : Mr. Ajitesh Garg, Proxy of Mr. Aadarsh Tripathi.

For the Respondent: Adv. Usha Singh for R-6 in IA no. 5126/2023.

Mr. Sandeep Bajaj, Mr. Mayank Biyani, Advs for R-3  
in IA-5126/2023.

Mr. Vikram S. Baid, Adv for R-2.

For the SRA : Mr. Vikram S Baid, Advocate.

**ORDER**

**IA-5126/2023:-**

Proxy Counsel appearing for the Resolution Professional has submitted that in compliance with the order dated 27.09.2023, an affidavit has been filed yesterday clarifying the discrepancy in the amount mentioned in Form-H and that in the Resolution Plan with respect to unsecured Financial Creditors. Neither the Counsel appearing for the Resolution Professional has appeared nor the Resolution Professional has appeared in person to explain the position. We take a serious view of the fact that the Resolution Professional has not appeared in person to clarify the position.

We, therefore, issue notice to the Resolution Professional and direct him to explain the conduct for not appearing before this Tribunal on the next date of hearing. The Applicant shall take steps to serve notice on the Resolution

Professional. The Court Officer also send e-notice to the Resolution Professional.

Interim order dated 27.09.2023 with respect to the distribution Unsecured Financial Creditors will be kept on hold till the next date of hearing.

List the matter on **27.10.2023**.

We make it clear that no further adjournment will be granted on the next date of hearing.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Shammy  
10.10.2023